### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

### **LOK SABHA**

### UNSTARRED QUESTION No. 2874 TO BE ANSWERED ON 11.05.2016

# SKILL DEVELOPMENT FOR POOR IN BACKWARD DISTRICTS QUESTION

2874. SHRI P. KUMAR:

SHRI PARVESH SAHIB

SINGH:

## Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether skill development scheme is not being extended to the poor in the backward districts of the country.;
- (b) if so, the details thereof and the reasons therefore alongwith the steps taken by the Government in this regard;
- (c) the main schemes regarding start-up and stand-up in the country and facilities given to poor youth under these schemes, State/UT -wise; and
- (d) the details of youth got training/benefited under these schemes during each of the last three years and the current year, State-wise, scheme-wise particularly in rural areas?

### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) & (b) There are over 18 Central Ministries/Departments including Ministry of Skill Development and Entrepreneurship (MSDE) involved in the implementation of more than 40 schemes for various skill development programmes including to the poor in the backward districts of the country. Further, Government launched Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on 15th July, 2015 which is a reward based, demand driven scheme. The scheme aims to enable and mobilize a large number of Indian youth including the poor ones in the backward districts to take up skill training, become employable and earn their livelihood.

The scheme namely Pradhan Mantri Kaushal Vikas Yojana (PMKVY) could not run successfully in Left Wing Extremists (LWE) districts due to operational difficulties. To incentivize the training partners, the Ministry will follow Common Norms as per the Gazette Notification No. H-22011/2/2014-SDE-1 dt. 15.07.2015. In these Norms, a special incentive has been designed where over and above the Base Cost, an additional amount equal to 10% of the Base Cost should be permitted for Skill Development programmes conducted in districts affected by Left Wing Extremism (LWE) as identified by the M/o Home Affairs for the Integrated Action Plan.

(c) to (d) Hon'ble Prime Minister has launched the Start-up India movement on 16th January, 2016 in which a fund worth Rs.10,000 crore would be created for funding of Start-ups. Besides, Start- ups would be exempted from paying income tax on their profit for the first three years. Further, there will also be eighty percent exemption in patent fee for Start-ups business along with a self-certification based compliance system.

Apart from it, the Government has launched a new scheme called "Stand-up India" which was announced by Hon'ble Prime Minister on 5th April, 2016. The objective of the Stand-up India scheme is to facilitate bank loans from Scheduled Commercial Banks (SCBs) between Rs 10 lakh to 1 crore. Every branch of Nationalised Bank have to provide loan at least to one woman and one SC/ST candidates under the scheme. Since the Schemes came into force recently, no statistics regarding the schemes is available.

\*\*\*\*\*